

(c) It is yet early to assess the correct position but it is understood that no significant damage has been done to our exports due to the postponement of the auction of 16th November, 1959.

Import of Milk Powder and Baby Food

336. Shri Chandak: Will the Minister of Commerce and Industry be pleased to state:

(a) how much (i) skimmed milk powder, (ii) whole milk powder and (iii) baby food were imported in 1957-58 and 1958-59;

(b) what were the C.I.F. prices of each item;

(c) how much Indian and Foreign currencies were spent in importing each item in these two years; and

(d) how much foreign currency has been provided for in the April-September, 1959 and October 1959-March, 1960 period for importing each item;

(e) whether any of these items has been imported or is going to be imported on any other account besides these allocations; and

(f) if so, the details thereof?

The Minister of Commerce (Shri Kanungo): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 49.]

	Indian currency Rs.	Foreign currency Rs.
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Skimmed milk powder

1957-58	57,65,619	4,96,01,381
1958-59	75,22,627	3,60,74,373

In other items, no Indian currency was involved.

(d) The information cannot be divulged in the public interest.

(e) and (f). Skimmed milk powder has been imported from U.S.A. under PL. 480.

STATEMENT CORRECTING THE REPLY TO U/S.Q. NO. 820, DATED 3-12-1958

The Minister of Works, Housing and Supply (Shri K. C. Reddy): It had been stated by me in the written reply to the Unstarred Question No. 820 by S/S H. N. Mukerjee and Muhammed Elias on 3-12-1958 that the amount spent on the printing of Government publications etc. in privately owned presses during the years 1955-56 and 1956-57 was Rs. 1,22,72,159.25 and Rs. 1,73,79,488.47 respectively. I regret to say that there had been some error in compiling these figures due to the fact that some subordinate offices sent their figures direct to the Chief Controller of Printing and Stationery while their Administrative Ministries/Departments also included these figures in the consolidated figures furnished by them. The correct figures for these two years as also for the year 1957-58 for which I had given an assurance to supply the information to the Lok Sabha after some time, are as under:—

1955-56	Rs. 55,34,365.43.
1956-57	Rs. 74,35,474.94.
1957-58	Rs. 89,42,588.14.

12 hrs.

PAPERS LAID ON THE TABLE NOTIFICATIONS ISSUED UNDER MINES ACT

The Deputy Minister of Labour (Shri Abid Ali): Sir, I beg to lay on the Table, under sub-section (7) of Section 59 of the Mines Act, 1952, a copy of each of the following Notifications:—

- (i) G.S.R. No. 1250 dated the 14th November, 1959 making certain amendment to the Mysore Gold Mines Rules, 1953. [Placed in Library. See No. LT-1729/59].
- (ii) G.S.R. No. 1251 dated the 14th November, 1959 containing the Mines Creche Rules, 1959. [Placed in Library. See No. LT-1742/59].